मैसर्स प्रभात आयरन फाउन्ड्री एण्ड मेटल इंडस्ट्रीज, राउरकेला

10784. श्री हुकम चन्द कछवाय : क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) मैसर्स प्रभात आयरन फाउन्ड्री एण्ड मेटल इण्डस्ट्रीज प्राइवेट लिमिटेड सी-8, इण्डस्ट्रियल एस्टेट, राउरकेला, उड़ीसा का निर्माण कब हुआ और आरम्भ में कितने भागीदार थे और अब कितने हैं ; और

(ख) क्या कम्पनी के भागीदारों द्वारा कम्पनी के नियमों का उल्लंघन किया जा रहा है तथा क्या इस सम्बन्ध में कम्पनी के विरुद्ध कोई शिकायत सरकार को मिली है और यदि हां, तो इस संबंध में अब तक क्या कार्यवाही की गई है और यदि नहीं, तो उसके क्या कारण हैं ?

विधि, न्याय और कम्पनी कार्य मंत्री (श्री शांति भूषण) : (क) मेसर्स प्रभात आयरन फाउन्ड्री एण्ड मैटल इण्डस्ट्रीज प्राइवेट लिमिटेड का पांच सदस्यों सहित दिनांक 9 दिसम्बर, 1963 को पंजीकरण किया गया था । इस समय कम्पनी के नौ सदस्य हैं ।

(ख) कम्पनी के अंशधिकारियों के दो समूहों के मध्य विवाद रहा है, जिस का परिणाम उड़ीसा उच्च न्यायालय के समक्ष, कम्पनी अधिनियम, 1956 की धारा 397/398 के अन्तर्गत कम्पनी याचिका, रही है । उड़ीसा उच्च न्यायालय ने कम्पनी के कार्यों को देखने के लिए आदाता-मंडल को नियुक्त किया है ।

शेयरधारियों से कम्पनी रजिस्ट्रार उड़ीसा को कुछ शिकायतें प्राप्त हुई हैं तथा कम्पनी रजिस्ट्रार ने आदाता के पास इस मामले को उठाया है ।

Overtime allowance paid to Employees of P.I.B During Sixth Lok Sabha Elections

10785. DR. BALDEV PRAKASH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the employees of the Press Information Bureau had to work for 12 to 20 hours during the Sixth Lok Sabha Election held in March, 1977;

(b) if so, whether any overtime allowance or honorarium was paid to the Gazetted as well as non-Gazetted staff for extra hours, if so, facts; and

(c) in case any allowance has been paid to them, the amount of such allowance may please be stated and if no amount has been paid, the reason therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (c) The PIB staff, who were on duty in connection with the Lok Sabha Elections hald in March, 1977, worked on 12-hour shift basis and they had been provided with free lunch packets etc. no over-time allowance or honorarium was paid to them.

Proposal by M/s. Plastic Resins and Chemicals Limited Tamil Nadu

10786. Shri K. T. KOSALRAM: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state whether any fresh proposals have been received from the Technical Personnel of Plastic Resins and Chemicals Limited, Sahupuram, P.O Arumuganeri, Tamil Nadu which is lying closed for the past 2 years and if so, the action taken on these proposals by the Government so that the factory can be revived forthwith?

THE MINISTER OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): M/s. Plastic Resins and Chemicals have recently submitted a proposal for the revival of the unit based on imported Vinyl Chloride No final decision has yet been taken on the proposal.

Kudremukh Project Faces Difficulty due to non-flow of Funds from Iran

10787. SHRI BAGUN SUMBERUI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the Kudremukh project has faced difficulty due to non-flow of funds from Iran and the uncertainty of the third steel unit in that country;

(b) what is the option open to the Government of India under the contract between the two countries in